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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 22.07.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date	Next Date of
			of Hearing	Hearing
1.	Comp. App. (AT) (Ins) No. 1001 of 2024 & I.A. No. 3637 of 2024	ICICI Bank Ltd. Vs. Resolution Professional of Darjeeling Organic Tea Pvt. Ltd.	22.07.2025	31.07.2025
	(With Defects) Part Heard			
2.	Comp. App. (AT) (Ins) No. 1163 of 2024 & I.A. No. 4160, 4161, 4162, 6177, 6541 of 2024, 1, 352, 1654 of 2025 Part Heard	Mohit Arora, Suspended Director of Revital Reality Pvt. Ltd. Vs. Manish Aneja & Ors.	22.07.2025	30.07.2025

By order of Hon'ble Chairperson -Sd/-Registrar